

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO 1213


DATED 16/12/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts , under Major head 2014-Adm. Of Justice, Sub head 0488-D&S Judges, under various object heads to the extent shown against each for the current financial year 2017-18.

Rs. In lacs

S.No.	Name of the court	Salary	O.E	POL	T.E.	Tele phone	Elect
1.	Pr. D&S Judge, Kargil.	11.00	0.20	----	1.40	----	---
2.	Pr. D&S Judge, Bhaderwah.	10.00	0.20	---	0.10	---	0.40
3.	Pr. D&S Judge, Kupwara.	10.00	0.20	0.20	0.50	0.15	---
4.	Addl D&S Judge, Sopore.	15.00	0.15	----	0.90	0.10	---
5.	Addl. Distt. Judge (Matrimonial Cases) Jammu.	----	0.15	----	0.30	---	----
6.	C.J.M. Samba.	15.00	----	----	----	---	----
7.	City Judge, Jammu.	8.00	----	0.20	0.05	----	----
8.	Sub Judge, Baramulla.	----	0.20	----	---	----	----
9.	Munsiff, Kupwara.	15.00	---	---	---	----	----
10	Munsiff, D.H.Pura.	13.00	0.20 0.27 (DW)	0.15	0.10	---	----
11	Distt. Mob. Mag. (Tr) Sopore.	8.00	0.20	0.20	0.30	0.10	----
12	3 rd . Addl. Munsiff, Jammu.	----	0.15	----	----	---	----

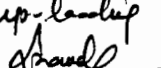
By Order.


Deputy Registrar (Accts) 16/12

No: 53432-SI/AC Dated: 16/12/2017

Copy to the:-

- 1-3 Pr. D&S Judge, Kargil/Bhaderwah/Kupwara.
4. Addl. D&S Judge, Sopore.
5. Addl. Distt. Judge (Matrimonial Cases) Jammu.
6. C.J.M. Samba.
7. City Judge, Jammu.
8. Sub Judge, Baramulla.
- 9-10 Munsiff, Kupwara/D.H.Pura.
11. Distt. Mob. Mag. (Tr) Sopore.
- 12 3rd. Addl. Munsiff, Jammu.
13. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 14-20 Treasury Officer, Kargil/Bhaderwah/Kupwara/Sopore/Samba/Baramulla/D.H.Pura.
- for inf. and n/a.
21. Order Book.

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Deputy Registrar (Accts) 16/12